

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :09/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/10341/2024 BLAPL/3291/2024	FAGUNA BADARAITA VS STATE OF ODISHA	AMIT BISWAL VS	PATTAPUR (ASKA) /121 /2023 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G Spl/0000013/2023
2	D-BLAPL/10247/2024 BLAPL/3292/2024	NITAI CHARAN DAS VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	/ /0 J.M.F.C.,BASTA(Baleshwar) 2(A)CC/0000078/2024
3	D-BLAPL/10249/2024 BLAPL/3293/2024	POTANAPALLI SIMANCHALAM VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	GOSANINUAGAM /34 /2024 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000323/2024
4	D-BLAPL/5080/2024 BLAPL/3294/2024	A.HRUSHIKESH ACHARY@HUSHKI ACHARY VS STATE OF ODISHA	BHABANI PRASAD PANDA VS	BEGUNIAPADA /254 /2023 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G Spl/0000171/2023
5	D-BLAPL/10262/2024 BLAPL/3295/2024	TADELA DILLESWAR RAO VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	GOSANINUAGAM /34 /2024 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000323/2024
6	D-BLAPL/10254/2024 BLAPL/3296/2024	KAPILA SAHU VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /191 /2023 SPL. JUDGE(POCSO), BERHAMPUR(Gan Spl/0000040/2023
7	D-BLAPL/10345/2024 BLAPL/3297/2024	RAJ KUMAR ARUKH@GITU VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	SAHID NAGAR P.S. /136 /2024 SPECIAL JUDGE,BHUBANESWAR(Khor TR/0000123/2024
8	D-BLAPL/10380/2024 BLAPL/3298/2024	NRUSINGHA CHARAN NAYAK @ PINTU VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	SAHID NAGAR P.S. /136 /2024 DISTRICT & SESSIONS JUDGE,BHUBANE TR/0000123/2024
9	D-BLAPL/10263/2024 BLAPL/3299/2024	PRATAP KUMAR DAS VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	MARINE KASIA /40 /2024 J.M.F.C.,BASUDEVPUR(Bhadrak ) GR/0000292/2024
10	D-BLAPL/10390/2024 BLAPL/3300/2024	KISAN NAYAK VS STATE OF ODISHA	SUSHANTA KUMAR SAMANATARAY VS	BADAMBADI /141 /2019 DISTRICT & SESSIONS JUDGE,CUTTAC ST/0000017/2021
11	D-BLAPL/10393/2024 BLAPL/3301/2024	BALU PANGI VS STATE OF ODISHA	AMITAV TRIPATHY VS	CHITRAKONDA /38 /2021 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000042/2021

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :09/04/2024

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12	D-BLAPL/10355/2024 BLAPL/3302/2024	SUSIL RANA VS STATE OF ODISHA	SATYABRATA PANDA VS	//0 SPECIAL JUDGE, TITLAGARH(Balangir) 2(A)CC/0000003/2024
13	D-BLAPL/10334/2024 BLAPL/3303/2024	BENUDHAR SINGH @ BENU VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	//0 1ST ADJ CUM SPL.JUDGE,KHURDA(Kh TR/0000124/2023
14	D-BLAPL/10372/2024 BLAPL/3304/2024	SURESH KUMAR NAYAK VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	//0 SPECIAL JUDGE, PURI(Puri) TR/0000040/2024
15	D-BLAPL/10335/2024 BLAPL/3305/2024	SUFIA SULTANA VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	BHARATPUR PS /301 /2023 J.M.F.C.(V),BHUBANESWAR(Khordha ) CT/0000926/2023
16	D-BLAPL/8103/2024 BLAPL/3306/2024	GOBINDA DURGA VS STATE OF ODISHA	KHIROD PRASAD NEGI VS	BHAWANIPATNA SADAR /123 /2021 A.D.J.,BHAWANIPATNA(Kalahandi) CT/0000119/2021
17	D-BLAPL/9920/2024 BLAPL/3307/2024	KARTIK ROUT VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	// J.M.F.C.,BASTA(Baleshwar) 2(A)CC/0000078/2024
18	D-BLAPL/10030/2024 BLAPL/3308/2024	SARADA PRASANA SAHOO VS STATE OF ODISHA	MANAS RANJAN PATRA VS	MANGALA BAG /70 /2024 J.M.F.C,CUTTACK(Cuttack) GR/0000168/2024
19	D-BLAPL/10178/2024 BLAPL/3309/2024	RAJIB @ RAJEEB BEHERA @ RAJU VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	BAGDIA /260 /2023 SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000092/2023
20	D-BLAPL/8338/2024 BLAPL/3310/2024	DIGAMBAR DALAI @ ROGA VS STATE OF ODISHA	SUBASH CHANDRA MOHANTY VS	BINJHARPUR /164 /2019 DIST.& SESSIONS JUDGE,JAJPUR(Jajapu CT/0000252/2019
21	D-BLAPL/8412/2024 BLAPL/3311/2024	SANJIB RAITA VS STATE OF ODISHA	AMIT BISWAL VS	//0 SPECIAL JUDGE,RAYAGADA(Rayagada TR/0000001/2024
22	D-BLAPL/9353/2024 BLAPL/3312/2024	RAHITA MAJHI VS STATE OF ODISHA	RAGHUNATH MAHAKUD VS	LANJIGARH /8 /2024 S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPA CT/0000078/2024
23	D-BLAPL/9887/2024	MANAS KU BHOI	SOMANATH MITRA	//0

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :09/04/2024

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	BLAPL/3313/2024	VS STATE OF ODISHA	VS	1ST ADJ,CUTTACK(Cuttack) 2(A)CC/0000067/2023
24	D-BLAPL/8677/2024 BLAPL/3314/2024	ANISH KHAN VS STATE OF ODISHA	PRADEEP KUMAR KUNDU VS	KHAIRA /8 /2024 J.M.F.C.,SORO(Baleshwar) CT/0000051/2024
25	D-BLAPL/10438/2024 BLAPL/3315/2024	SURESH CHANDRA MAHALIK VS STATE OF ODISHA	KALPATARU MISHRA VS	/ /0 SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000031/2023
26	D-BLAPL/10271/2024 BLAPL/3316/2024	AJAY KUMAR BISWAL VS STATE OF ODISHA	KAJAL SAHOO VS	INDUASTRIAL,NISA /56 /2014 A.D.J.,ANGUL(Anugul ) CT/0000132/2014
27	D-BLAPL/10435/2024 BLAPL/3317/2024	SUBHASIS PRADHAN @ MALINGA VS STATE OF ODISHA	DEBA KUMAR RATH VS	BHARATPUR PS /474 /2023 J.M.F.C.(V),BHUBANESWAR(Khordha ) CT/0001482/2023
28	D-BLAPL/10378/2024 BLAPL/3318/2024	DINESH BEHERA VS STATE OF ODISHA	RAGHUNATH BISWAL VS	BADAMBADI /53 /2024 J.M.F.C,CUTTACK(Cuttack) GR/0000147/2024
29	D-BLAPL/10272/2024 BLAPL/3319/2024	PRABIN@PRAVEEN KUMAR SAMAL VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	KEONJHAR SADAR /167 /2022 ADDL.DIST.JUDGE,KEONJHAR(Kendujhar) ST/0000072/2022
30	D-BLAPL/10413/2024 BLAPL/3320/2024	SUDARSAN NATH VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	MANCHESWAR P.S. /65 /2024 J.M.F.C.(II),BHUBANESWAR(Khordha ) CT/0000231/2024
31	D-BLAPL/9828/2024 BLAPL/3321/2024	SOMANATH MALLICK VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	PURI TOWN /10 /2023 ADHOC ADDL. DISTRICT AND SESSIONS JUDGE TR/0000014/2024
32	D-BLAPL/10412/2024 BLAPL/3322/2024	CHIKU @ CHINTU @ SARBESWAR BEHERA VS STATE OF ODISHA	PRAMOD KUMAR MISHRA VS	MARSHAGHAI /336 /2023 S.D.J.M.,KENDRAPARA(Kendrapara ) GR/0001752/2023
33	D-BLAPL/10481/2024 BLAPL/3323/2024	LAXMIKANTA @ LAXMIDHAR PRADHANI VS STATE OF ODISHA	ARIJEET MISHRA VS	BOIPARIGUDA /187 /2021 A.D.J.,JEYPORE(Koraput) CT/0000020/2022
34	D-BLAPL/10419/2024 BLAPL/3324/2024	MADHABA PHATAKA VS	NIHAR RANJAN SAHOO VS	MATHILI /27 /2024 SPECIAL JUDGE,MALKANGIRI(Malkangiri)

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :09/04/2024

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35	D-BLAPL/10480/2024 BLAPL/3325/2024	STATE OF ODISHA RANJIT MIRDHA @ BAGH @ RANJIT BAG VS	SURESH KUMAR JENA VS	Spl/0000022/2024 CHARMAL /111 /2023 ADDL.SESIONS JUDGE CUM SPL JUDGE ST/0000078/2023
36	D-BLAPL/10478/2024 BLAPL/3326/2024	STATE OF ODISHA GIRIDHARI MAJHI VS	SURESH KUMAR JENA VS	NAKTIDEUL /66 /2020 ADDL.SESIONS JUDGE CUM SPL JUDGE ST/0000011/2021
37	D-BLAPL/9696/2024 BLAPL/3327/2024	STATE OF ODISHA DAITARI SISA VS	NIHAR RANJAN SAHOO VS	MALKANGIRI /392 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000112/2022
38	D-BLAPL/10467/2024 BLAPL/3328/2024	STATE OF ODISHA KISHORE BEHERA VS	MANORANJAN DAS VS	TANGI (KHURDA) /207 /2024 CIVIL JUDGE (JD) CUM J.M.F.C, CHILIKOTA GR/0000195/2024
39	D-BLAPL/7548/2024 BLAPL/3329/2024	STATE OF ODISHA SATYABRATA DAS VS	RAJEET ROY VS	JALESWAR /24 /2024 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000010/2024
40	D-BLAPL/10396/2024 BLAPL/3330/2024	STATE OF ODISHA PURUSOTTAM KUSHWAH VS	PRASANTA KUMAR ROUTH VS	/ /0 SPECIAL JUDGE,NAWAPARA(Nuapada ) Sa/0000007/2024
41	D-BLAPL/10473/2024 BLAPL/3331/2024	STATE OF ODISHA GOPINATH BEHERA@AKSHYA VS	SUSANTA KUMAR SAHU VS	ATTABIRA /86 /2024 NYAYADHIKARI,GRAM NYAYALAYA, CT/0000083/2024
42	D-BLAPL/10479/2024 BLAPL/3332/2024	STATE OF ODISHA SURAJ BAGH VS	ARIJEET MISHRA VS	JEYPURE SADAR /72 /2024 SPECIAL JUDGE,JEYPURE(Koraput) Spl/0000245/2024
43	D-BLAPL/10320/2024 BLAPL/3333/2024	STATE OF ODISHA SUSIL MAHARANA @ SUSHIL MOHARANA @ SIPU VS	SANJIB KUMAR BHANJADEO VS	KHURDA ROAD G.R.P.S. /25 /2024 DISTRICT & SESIONS JUDGE,BHUBANESHWAR TR/0000121/2024
44	D-BLAPL/6781/2024 BLAPL/3334/2024	STATE OF ODISHA SUKURU NAIK VS	HRUDANANDA MOHAPATRA VS	/ /0 SPL.JUDGE,ANGUL(Anugul ) Spl/0000145/2014
45	D-BLAPL/9883/2024 BLAPL/3335/2024	STATE OF ODISHA NARENDRA MAJHI VS	DINESH KUMAR MOHANTY VS	JAIPATNA /317 /2019 ADDL.DISTRICT JUDGE,DHARAMGARH CT/0000002/2021

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :09/04/2024

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46	D-BLAPL/9983/2024 BLAPL/3336/2024	RAJEEB KUMAR BHANJA VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	// J.M.F.C.,BASTA(Baleshwar) 2(A)CC/0000078/2024
47	D-BLAPL/8720/2024 BLAPL/3337/2024	MADHABA HARIJAN VS STATE OF ODISHA	AMIT BISWAL VS	KOSAGUMUDA /40 /2024 SPECIAL JUDGE,NABARANGPUR(Nabar TR/0000004/2024
48	D-BLAPL/10219/2024 BLAPL/3338/2024	SANJIT CHHATRIA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	REAMAL /58 /2023 SPECIAL JUDGE,DEOGARH(Debagarh ) Spl/0000005/2023
49	D-BLAPL/10395/2024 BLAPL/3339/2024	SANJAYA KUSHWAH VS STATE OF ODISHA	PRASANTA KUMAR ROUSTRAY VS	//0 SPECIAL JUDGE,NAWAPARA(Nuapada ) Sa/0000008/2024
50	D-BLAPL/10421/2024 BLAPL/3340/2024	BHIM MONDOL VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	//0 1ST ADJ,CUTTACK(Cuttack) 2(A)CC/0000058/2022
51	D-BLAPL/8415/2024 BLAPL/3341/2024	SUNAM GAMANGO VS STATE OF ODISHA	AMIT BISWAL VS	R.UDAYAGIRI /95 /2023 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000093/2023
52	D-BLAPL/9809/2024 BLAPL/3342/2024	DISHA JANI VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	KAKIRIGUMMA /123 /2023 ADDL DISTRICT AND SESSIONS JUDGE CT/0000022/2024
53	D-BLAPL/7832/2024 BLAPL/3343/2024	SUSANTA KUMAR MOHANTY VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	GOLANTHARA (BERHAMPUR) /403 /202 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G Spl/0000061/2023
54	D-BLAPL/10405/2024 BLAPL/3344/2024	BHUJABALA DIGAL VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	GOCHHAPADA /49 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal Spl/0000074/2024
55	D-BLAPL/8709/2024 BLAPL/3345/2024	HIMANSHU SINGH VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	G.R.P.S.BALASORE /38 /2024 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000052/2024
56	D-BLAPL/10500/2024 BLAPL/3346/2024	SUJIT KUMAR SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	SONEPUR /123 /2024 SPECIAL JUDGE,SONEPUR(Sonepur ) Spl/0000023/2024
57	D-BLAPL/10507/2024	AJIT NAIK	JUGALA KISHORE PANDA	TARBHA /56 /2024

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :09/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/3347/2024	VS STATE OF ODISHA	VS	J.M.F.C, TARA VA(Sonepur ) GR/000053/2024
58	D-BLAPL/10502/2024 BLAPL/3348/2024	AMJAD KHAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	SONEPUR /116 /2024 SPECIAL JUDGE,SONEPUR(Sonepur ) Spl/000012/2024
59	D-BLAPL/10511/2024 BLAPL/3349/2024	PRASANT KUMAR NAYAK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	NIMAKHANDI /265 /2023 SPL. JUDGE(POCSO), BERHAMPUR(Gan) Spl/0000192/2023
60	D-BLAPL/10503/2024 BLAPL/3350/2024	BAIKUNTHA LUHA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	LACHHIPUR /84 /2023 SPECIAL JUDGE,SONEPUR(Sonepur ) Spl/000019/2023
61	D-CMAPL/15837/2024 CMAPL/86/2024	PRASANTA SAGAR MOHANTY VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	// ( //
62	D-CMAPL/5333/2024 CMAPL/87/2024	AHALYA JENA VS STATE OF ODISHA	ADV. VS	// ( //
63	D-CMP/13765/2024 CMP/342/2024	MOHAMMED SABIR KHAN VS SK.SAFIQUE MOHAMMED	JAGAJIBAN PRADHAN VS	// CIVIL JUDGE (JD),BALASORE(Baleshwar IA/000066/2024
64	D-CMP/13061/2024 CMP/343/2024	ANUPAMA MOHAPATRA VS PRATAP KUMAR SINGH	TARINEE PRASAD TRIPATHY VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh CS/0001203/2023
65	D-CMP/14864/2024 CMP/344/2024	ANITA @ AMRUTA PATEL VS JAGYASENI PATEL	UPENDRA KUMAR SAMAL VS	// DISTRICT & SESSIONS JUDGE,SUNDER CVREV/0000001/2024
66	D-CMP/15163/2024 CMP/345/2024	JAYANTA KUMAR LENKA VS DURGA MAJHI	GOPINATH MISHRA VS	// CIVIL JUDGE (SD),BALASORE(Baleshwar IA/0000414/2023
67	D-CMP/14932/2024 CMP/346/2024	JAGANNATH BEHERA VS MANTOSH PRADHAN	BISWAJIT MOHAPATRA VS	// CIVIL JUDGE (JD),BALASORE(Baleshwar CS/0000212/1992
68	D-CMP/14478/2024 CMP/347/2024	ASWANI KUMAR SAHOO VS	DIBYARANJAN BEHERA VS	// ADDL CIVIL JUDGE (SD), BHADRAK(BH

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :09/04/2024

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69	D-CMP/15561/2024 CMP/348/2024	KABITA SAHOO NRUSINGH CHARAN SAHOO VS SASHILATA SAHOO	GOURI MOHAN RATH VS	CS/0000109/2017 // CIVIL JUDGE (SD),2ND COURT,CUTTACK
70	D-CONTC/9422/2024 CONTC/2592/2024	BABITA KANAR VS SUDHANSU SEKHAR MISHRA, I.P.S.	ADV VS	// ()
71	D-CONTC/15364/2024 CONTC/2593/2024	SANJUKTA KUMARI DASH VS RAMAKANTA PANDA, CHIEF DISTRICT MEDICAL AND P.M. OFFICER, NAYAGARH	ADV VS	// ()
72	D-CONTC/15363/2024 CONTC/2594/2024	SUCHISMITA DASH VS BISHNU PRASAD MISHRA, SECY., OSSSC, BBSR, KHORDHA	ADV VS	// ()
73	D-CONTC/14251/2024 CONTC/2595/2024	NAKULA DALEI VS SATAYABRATA SAHU, ADDL., CHIEF SECY., GOVT. R AND D.M, DEPT.	ADV VS	// ()
74	D-CONTC/14252/2024 CONTC/2596/2024	PABITRA KUMAR DAS VS NIBEDITA PANY, O.E.S. (SB)	ADV VS	// ()
75	D-CONTC/14240/2024 CONTC/2597/2024	KALIA BEHERA VS ANU GARG, I.A.S.	ADV. VS	// ()
76	D-CONTC/15526/2024 CONTC/2598/2024	PUSPARANI MOHANTY VS ASWATHY S., I.A.S.	ADV VS	// ()
77	D-CONTC/15304/2024 CONTC/2599/2024	SAROJINI PATEL VS VISHAL KUMAR DEV, I.A.S.	ADV. VS	// ()
78	D-CONTC/14201/2024 CONTC/2600/2024	RENU MALLICK VS BHABANI SHANKAR CHAYANI, I.A.S.	ADV. VS	// ()
79	D-CONTC/15272/2024 CONTC/2601/2024	MALAYA KISHORE NAYAK VS ABHAY KUMAR, I.P.S.	ADV. VS	// ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :09/04/2024

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80	D-CONTC/12878/2024 CONTC/2602/2024	GURUCHARAN TANTY VS ASWATHY.S., I.A.S.	ADV. VS	// 0 //
81	D-CONTC/15297/2024 CONTC/2603/2024	RAMESH CHANDRA PATEL VS VISHAL KUMAR DEV, I.A.S.	ADV. VS	// 0 //
82	D-CONTC/15296/2024 CONTC/2604/2024	DUKHABANDHU TANTI VS VISHAL KUMAR DEV, I.A.S.	ADV. VS	// 0 //
83	D-CONTC/14197/2024 CONTC/2605/2024	MAHENDRA KUMAR PRADHAN VS SUSANTA KUMAR DAS, DIRECTOR OF SECONDARY EDUCATION, BBSR	ADV. VS	// 0 //
84	D-CONTC/13136/2024 CONTC/2606/2024	JAGADISH KUMAR PADHY VS SATYABRATA SAHU, I.A.S.	ADV. VS	// 0 //
85	D-CONTC/15301/2024 CONTC/2607/2024	GANGARAM NAIK VS VISHAL KUMAR DEV, I.A.S.	ADV. VS	// 0 //
86	D-CONTC/15300/2024 CONTC/2608/2024	URBASI DEI VS VISHAL KUMAR DEV, I.A.S.	ADV. VS	// 0 //
87	D-CONTC/15299/2024 CONTC/2609/2024	BHUJAMATI PATEL VS VISHAL KUMAR DEV, I.A.S.	ADV. VS	// 0 //
88	D-CONTC/12891/2024 CONTC/2610/2024	MANMATH KUMAR MOHAPATRA VS ANU GARG, I.A.S.	ADV. VS	// 0 //
89	D-CONTC/15302/2024 CONTC/2611/2024	BIRANCHI NAIK VS VISHAL KUMAR DEV, I.A.S.	ADV. VS	// 0 //
90	D-CONTC/15388/2024 CONTC/2612/2024	JAYAKRUSHNA MOHAPATRA VS SATYABRATA SAHU, I.A.S.	ADV VS	// 0 //
91	D-CONTC/13618/2024	RAJASHREE GAJENDRA	BANSHIDHAR BAUG	//



## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :09/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/2613/2024	VS GYANARANJAN SAHOO, O.A.S.	VS	0 //
92	D-CONTC/15535/2024 CONTC/2614/2024	PRASANTA KUMAR MOHANTY VS SATYABRATA SAHU SECY., TO GOVT.,R AND D.M, DEPT.	ADV VS	// 0 //
93	D-CONTC/15518/2024 CONTC/2615/2024	KASINATH PATRA VS ASWASTHY S, I.A.S.	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
94	D-CONTC/15533/2024 CONTC/2616/2024	ANADI CHARAN RAYSAMANTA @ MALLICK VS SATYABRATA SAHU, I.A.S.	ADV VS	// 0 //
95	D-CONTC/15303/2024 CONTC/2617/2024	KRUSHNA CHANDRA PATEL VS VISHAL KUMAR DEV, I.A.S.	ADV. VS	// 0 //
96	D-CONTC/14739/2024 CONTC/2618/2024	S.C.S. SIKSHYA KENDRA, NAYAGARH VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
97	D-CONTC/14738/2024 CONTC/2619/2024	LACHHAMAN HANTAL VS BHAKTA CHARAN MOHANTY, ENGINR. IN CHIEF, WATER RESOURCES DEPT.	ADV. VS	// 0 //
98	D-CONTC/14696/2024 CONTC/2620/2024	GOPAL CHANDRA ROUL VS ANU GARG, PRINCIPAL SECY., WATER RESOURCES DEPT.	ADV. VS	// 0 //
99	D-CONTC/13852/2024 CONTC/2621/2024	ULLAS LENKA VS ANU GARG,ADDL. CHIEF SECY.,W.R. DEPT.	ADV. VS	// 0 //
100	D-CONTC/15793/2024 CONTC/2622/2024	SREEPATI RANJAN DASH VS USHA PADHEE, I.A.S.	ADV. VS	// 0 //
101	D-CONTC/15792/2024 CONTC/2623/2024	ADITYA BHANJAN SAHOO VS USHA PADHEE, IAS	ADV VS	// 0 //
102	D-CONTC/15497/2024 CONTC/2624/2024	PRANATI MOHANTY VS	ADV. VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :09/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CONTC/13890/2024 CONTC/2625/2024	BHABANI SHANKAR CHAYANI, DIRECTOR, HIGHER EDUCATION DEPT., BBSR MAMATA MOHAPATRA VS	ADV VS	// // ()
104	D-CONTC/13886/2024 CONTC/2626/2024	BHABANI SHANKAR CHAYANI, DIRECTOR H.E., DEPT. KUNJA BIHARI MOHAPATRA VS	ADV VS	// // ()
105	D-CONTC/12548/2024 CONTC/2627/2024	ARAVINDA AGRAWAL, COMMNR., CUM SECY., GOVT., H.E. DEPT. RAMAKANTA PANDA VS	ADV. VS	// // ()
106	D-CONTC/14757/2024 CONTC/2628/2024	BHABANI SHANKAR CHAYANI, DIRECTOR HIGHER EDUCATION DEPT. ASWINI KUMAR NAYAK VS	ADV. VS	// // ()
107	D-CONTC/14759/2024 CONTC/2629/2024	P.B VERMA, REGIONAL PROVIDENT FUND COMMISSIONER, BBSR JAYANTA KUMAR NAYAK VS	ADV. VS	// // ()
108	D-CONTC/14763/2024 CONTC/2630/2024	P.B.VERMA, REGIONAL PROVIDENT FUND COMMISSIONER, BBSR AMULYA CHARAN MAHAKUD VS	ADV. VS	// // ()
109	D-CONTC/14766/2024 CONTC/2631/2024	P.B.VERMA, REGIONAL PROVIDENT FUND COMMISSIONER, BBSR BRAJA KISHORE CHAKRABARTY VS	ADV. VS	// // ()
110	D-CONTC/12049/2024 CONTC/2632/2024	P.B.VERMA, REGIONAL PROVIDENT FUND COMMISSIONER, BBSR KAMAL CHAKRABARTY VS	ADV. VS	// // ()
111	D-CONTC/11621/2024 CONTC/2633/2024	JITENDRA MURMU, TAHASILDAR, JALESWAR MANOJ KUMAR PARIDA VS	SUSANTA SEKHAR MOHAPATRA VS	// // ()
112	D-CONTC/11059/2024 CONTC/2634/2024	SUSANTA KUMAR DASH, I.A.S. SURAVI DALEI VS	ADV VS	// // ()
113	D-CONTC/11007/2024 CONTC/2635/2024	MANAS KUMAR JENA, D.E.O, MALKANGIRI GEETANAJALI PANDA VS	ADV VS	// // ()
		KIRTI VASAN V. COLLECTOR AND D.M, KORAPUT		//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :09/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CONTC/15544/2024 CONTC/2636/2024	SRIDHAR KUMAR SETHI VS DEORANJAN KUMAR SINGH, ADDL.CHIEF SECY., HOME DEPT.	ADV VS	// 0 //
115	D-CONTC/15546/2024 CONTC/2637/2024	DEBAJYOTI PANDA VS DEORANJAN KUMAR SINGH, ADDL., CHIEF SECY., HOME DEPT.	ADV VS	// 0 //
116	D-CONTC/15420/2024 CONTC/2638/2024	AKSHAYA KUMAR SAHOO VS BISHNUPRIYA BEHERA, ADDL, TAHASILDAR CUM SUB REGISTRAR, NIMAPARA	ANANTA PATTANAYAK VS	// 0 //
117	D-CONTC/15353/2024 CONTC/2639/2024	MAGUNI BEHERA VS ANU GARG, IAS	ADV VS	// 0 //
118	D-CONTC/14114/2024 CONTC/2640/2024	JYOSTNARANI PRADHAN VS S.AWASTHI, SECY. TO GOVT., S AND ME DEPT.	ADV. VS	// 0 //
119	D-CONTC/15352/2024 CONTC/2641/2024	RAJENDRA KUMAR NANDA VS ANU GARG, I.A.S.	ADV VS	// 0 //
120	D-CONTC/13241/2024 CONTC/2642/2024	T.V. RAJYALAXMI VS SUSANTA KUMAR DASH, DIRECTOR, SECONDARY EDUCATION, BBSR	ADV. VS	// 0 //
121	D-CONTC/15453/2024 CONTC/2643/2024	SUDIPTA KUMAR DASH VS NARASINGHA BHOL, I.P.S.	ADV. VS	// 0 //
122	D-CONTC/13226/2024 CONTC/2644/2024	NAMITARANI MOHARANA VS SUSANTA KUMAR DASH, DIRECTOR, SECONDARY EDUCATION	ADV. VS	// 0 //
123	D-CONTC/13748/2024 CONTC/2645/2024	DEBADASA SAMAL VS PRADEEP DANG, REGR., VEER SURENDRA SAI UNIVERSITY OF TECHNOLOGY, BURLA	ADV. VS	// 0 //
124	D-CONTC/13224/2024 CONTC/2646/2024	DAITARI JENA VS SUSANTA KUMAR DASH, DIRECTOR, SECONDARY EDUCATION	ADV. VS	// 0 //
125	D-CONTC/13239/2024	ASWANI KUMAR PANDA	ADV.	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :09/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/2647/2024	VS SUSANTA KUMAR DASH, DIRECTOR, SECONDARY EDUCATION, BBSR	VS	() //
126	D-CONTC/10706/2024 CONTC/2648/2024	GHANASHYAM JENA VS PATITAPABAN DEBATA, TAHASILDAR, GHASIPURA	ADV VS	// () //
127	D-CONTC/14388/2024 CONTC/2649/2024	KALYANI ACHARYA VS SANTOSH KUMAR ROUT, DISTRICT EDUCATION OFFICER, CUTTACK	ADV. VS	// () //
128	D-CONTC/14075/2024 CONTC/2650/2024	RAKESH KUMAR PRADHAN VS DEEPAK KUMAR PARHI, DISTRICT EDUCATION OFFICER, PURI	ADV. VS	// () //
129	D-CONTC/13431/2024 CONTC/2651/2024	RANJAN KUMAR DUTTA VS PRATIVA MANJARI DAS, D.E.O, BALASORE	ADV VS	// () //
130	D-CONTC/11840/2024 CONTC/2652/2024	SAUDAMINI PRADHAN VS ASWATHY S., I.A.S.	ADV. VS	// () //
131	D-CONTC/11839/2024 CONTC/2653/2024	SAURI SANKAR GIRI VS ASWATHY S., I.A.S.	ADV. VS	// () //
132	D-CONTC/11833/2024 CONTC/2654/2024	SRIPATI PATTNAIK VS ASWATHY S., I.A.S.	ADV. VS	// () //
133	D-CONTC/11831/2024 CONTC/2655/2024	ASHINI KUMAR RAY VS ASWATHY S., I.A.S.	ADV. VS	// () //
134	D-CONTC/11375/2024 CONTC/2656/2024	BIJAY KUMAR PATTANAİK VS ARVIND AGARWAL, COMMNR., CUM SECY., H.E DEPT.	ADV VS	// () //
135	D-CRLA/10296/2024 CRLA/317/2024	MANORANJAN MISHRA @ MANORANJAN MISRA VS STATE OF ODISHA(VIG.)	JYOTI RANJAN DEO VS	VIGILANCE PS (BERHAMPUR) /50 /2003 SPL.JUDGE VIGILANCE,BERHAMPUR(C GR/0000050/2003
136	D-CRLA/10675/2024 CRLA/318/2024	CHIDANANDA BISWAL VS	DEVASHIS PANDA VS	BAIDYANATHPUR /93 /2024 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G

**ORISSA HIGH COURT**

**CASES REGISTERED REPORT AS ON :09/04/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-CRLA/10298/2024 CRLA/319/2024	STATE OF ODISHA SANTOSH BEHERA VS	NIKUNJA KUMAR ROUT VS	Spl/0000005/2024 / /0 ADDL.SESIONS JUDGE,ATHAGARH(C
138	D-CRLA/9529/2024 CRLA/320/2024	STATE OF ODISHA NAKULA NAYAK VS	KALPATARU MISHRA VS	Spl/0000001/2017 AMBADOLA /61 /2019 A.D.J., GUNUPUR(Rayagada )
139	D-CRLA/8702/2024 CRLA/321/2024	STATE OF ODISHA PUJA SWAIN VS	TAPAS KUMAR ACHARYA VS	CT/0000063/2019 GANGAPUR (BHANJANAGAR) /122 /202
140	D-CRLLP/10054/2024 CRLLP/13/2024	STATE OF ODISHA STATE OF ODISHA VS	JANMEJAYA KATIKIA, A.G.A. VS	ADHOC ADDL.DIST. AND SESSIONS JU TR/0000069/2022 HEMGIR /116 /2018
141	D-CRLMA/9380/2024 CRLMA/65/2024	GURUBARI BADEK SUKANTA KUMAR JENA VS	DEBASIS TRIPATHY VS	ST/0000013/2019 BHUBANESWAR VIGILANCE /5 /2022 A.D.J. _ SPL.JUDGE (VIG.),BHUBANESW
142	D-CRLMA/9166/2024 CRLMA/66/2024	STATE OF ODISHA(VIG.) MOHANA BEHERA VS	DURLLABHA RANJAN MISHRA VS	GR/0000008/2022 PURUNAKATAK /30 /2024 SPECIAL JUDGE,BAUDH(Baudh )
143	D-CRLMC/9342/2024 CRLMC/1166/2024	NAGEN @ KAPILA NAIK NIRUPAMA MISHRA VS	AMITAV TRIPATHY VS	Spl/0000005/2022 GANIA /2 /2016 J.M.F.C.,DASAPALLA(Nayagarh )
144	D-CRLMC/9532/2024 CRLMC/1167/2024	STATE OF ODISHA MANOJ KUMBHAR VS	JNYANANANDA PANDA VS	GR/0000020/2016 / /0 DISTRICT & SESSIONS JUDGE, BHAWA
145	D-CRLMC/9550/2024 CRLMC/1168/2024	STATE OF ODISHA SONER SING HANSDAH VS	SARADA PRASAD DASH VS	CT/0000003/2022 BANGRIPOSI /179 /2023 J.M.F.C.,BARIPADA(Mayurbhanj)
146	D-CRLMC/9561/2024 CRLMC/1169/2024	STATE OF ODISHA PRASANTA NAIK VS	LAXMAN PRADHAN VS	CT/0000552/2023 HARABHANGA /109 /2020 J.M.F.C.,HARBHANGA(Baudh )
147	D-CRLMC/9562/2024 CRLMC/1170/2024	STATE OF ODISHA PURNA CHANDRA BEHERA@BABALI VS STATE OF ODISHA	LAXMAN PRADHAN VS	CT/0000534/2020 TIKABALI /10 /2013 J.M.F.C.,G.UDAYAGIRI(Kandhamal) GR/0000049/2013

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :09/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-CRLMC/9573/2024 CRLMC/1171/2024	SURESH KUMAR AGRAWAL VS STATE OF ODISHA	UMA CHARAN MISHRA VS	THUAMUL RAMPUR /3 /2019 J.M.F.C, THUAMUL-RAMPUR(Kalahandi) CT/0000044/2019
149	D-CRLMC/9583/2024 CRLMC/1172/2024	CHHAYAKANTA NANDA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	AGARAPADA /116 /2023 DISTRICT & SESSIONS JUDGE,BHADRA CRREV/0000024/2023
150	D-CRLMC/9237/2024 CRLMC/1173/2024	PARSHURAM PRADHAN VS STATE OF ODISHA(VIG.)	DR.NIRANJAN SWAIN VS	SAMBALPUR VIGILANCE /37 /2004 A.D.J CUM SPL.JUDGE(VIG.),SAMBALPUR TR/0000084/2007
151	D-CRLMC/7106/2024 CRLMC/1174/2024	BALUNKESWAR DASH VS STATE OF ODISHA	KASHINATH PATTANAIK VS	NACHUNI /285 /2023 CIVIL JUDGE (JD) CUM J.M.F.C, CHILIKOT GR/0000677/2023
152	D-CRLMC/7994/2024 CRLMC/1175/2024	JNANARANJAN DASH VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	KHURDA P.S. /161 /2023 J.M.F.C.,KHURDA(Khordha ) ICC/0000008/2020
153	D-CRLMC/8229/2024 CRLMC/1176/2024	N.SIMA @ SIMANCHAL REDDY VS STATE OF ODISHA	SANTOSH KUMAR KANUNGO VS	PURUSHOTTAMPUR /62 /2005 1ST A.D.J.,BERHAMPUR(Ganjam) SC/0000004/2006
154	D-CRLMC/9153/2024 CRLMC/1177/2024	TAPAN SAMANTARAY VS STATE OF ODISHA	KSHIROD KUMAR SAHOO VS	KUJANGA /8 /2019 ADDL SESSIONS JUDGE, KUJANG(Jagatsinghpur) Spl/0000002/2019
155	D-CRLMC/4137/2024 CRLMC/1178/2024	RABINDRA GAUDA VS STATE OF ODISHA	MANORANJAN PADHY VS	MOHANA /94 /2021 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000063/2021
156	D-CRLMC/10423/2024 CRLMC/1179/2024	SAINI BHADRAPATI VS STATE OF ODISHA	CHANDRAKANTA NAYAK VS	BADAMBADI /100 /2024 J.M.F.C,CUTTACK(Cuttack) GR/0000256/2024
157	D-CRLMC/9341/2024 CRLMC/1180/2024	BADRI NARAYAN BARIK VS STATE OF ODISHA	ABHILASH MISHRA VS	KEONJHAR TOWN /357 /2016 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(District) GR/0001501/2016
158	D-CRLMC/10241/2024 CRLMC/1181/2024	MINA KUMARI VS STATE OF ODISHA	B.S.DASPARIDA VS	ANGUL TOWN /285 /2023 CIVIL JUDGE (J.D.)-CUM-JMFC,BANARIPUR GR/0000489/2023
159	D-CRLMC/8888/2024	RIKUN@RUDRANARAYAN BEHERA	KASINATH PATTNAIK	RAGHUNATHPUR /178 /2022

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :09/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/1182/2024	VS STATE OF ODISHA	VS	JMFC-GRAMA NYAYALAYA, RAGHUNATHPUR /180 /2022 GR/0000172/2022
160	D-CRLMC/9339/2024 CRLMC/1183/2024	KALPANA MISHRA VS STATE OF ODISHA(VIG.)	UDIT RANJAN JENA VS	VIGILANCE PS (BERHAMPUR) /22 /2013 SPECIAL JUDGE (VIGILANCE), PHULBARI /180 /2022 GR/0000118/2013
161	D-CRLMC/8891/2024 CRLMC/1184/2024	RIKUN@RUDRANARAYAN BEHERA VS STATE OF ODISHA	KASINATH PATNAIK VS	RAGHUNATHPUR /180 /2022 JMFC-GRAMA NYAYALAYA, RAGHUNATHPUR /180 /2022 GR/0000174/2022
162	D-CRLMC/9129/2024 CRLMC/1185/2024	JHINIMA PAIKA VS STATE OF ODISHA	SISIRA PANIGRAHI VS	R.UDAYAGIRI /54 /2021 J.M.F.C,R.UDAYAGIRI(Gajapati ) GR/0000060/2021
163	D-CRLMP/8811/2024 CRLMP/564/2024	JYOTIMANJARI MOHAPATRA VS STATE OF ODISHA	BIDYADHAR MANSING VS	// ( ) //
164	D-CRLREV/8959/2024 CRLREV/146/2024	PRAMOD BISWAL @ PRAMOD KUMAR BISWAL VS SOUDAMINI BISWAL	ASHOK KUMAR PARIDA VS	// A.D.J.,BHAWANIPATNA(Kalahandi) CRA/0000015/2017
165	D-CRLREV/10113/2024 CRLREV/147/2024	JAYASINGH DIPI VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	BINIKA /97 /2004 A.D.J.,SONEPUR(Sonepur ) CRA/0000056/2013
166	D-CRLREV/10269/2024 CRLREV/148/2024	SANTOSH KUMAR BARIK VS STATE OF ODISHA(VIG.)	ABHISHEK DASH VS	BALASORE VIGILANCE /44 /2018 SPECIAL JUDGE, VIGILANCE, BARIPADA /180 /2022 GR/0000019/2018
167	D-FAO/8622/2024 FAO/142/2024	THE MANAGER, LEGAL, CHOLAMANDALAM MS G.I.CO. LTD. VS SANTOSH BEURA	G.P.DUTTA VS	// COMMISSIONER EMPLOYEES COMPENSATION /180 /2022 EC/0000298/2014
168	D-MACA/14347/2024 MACA/249/2024	LIPU RAULA VS SUKANTA KUMAR JENA	PRADEEP KUMAR MISHRA VS	// III M.A.C.T.,BHUBANESWAR(Khordha ) Mac/0003296/2014
169	D-MACA/14349/2024 MACA/250/2024	SUDHA GOWALA VS ARJUNA PARIDA	PRADEEP KUMAR MISHRA VS	// III M.A.C.T.,BHUBANESWAR(Khordha ) Mac/0000236/2017
170	D-MACA/12165/2024 MACA/251/2024	BANITA PRADHAN VS	KAPILA CHARAN NAYAK VS	// 3RD M.A.C.T,KENDRAPARA(Kendrapara)

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :09/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-MACA/8574/2024 MACA/252/2024	BASUDEV BEHERA D.M., M/S. ORIENTAL INSURANCE CO. LTD.,SAMBALPUR VS NAMITA JAL@BAG	PRASANTA KUMAR MAHALI VS	Mac/0000007/2022 // A.D.J.,BARGARH(Bargarh ) Mac/0000002/2018
172	D-MACA/12176/2024 MACA/253/2024	SILU SAHOO VS BASUDEV BEHERA	KAPILA CHARAN NAYAK VS	// 3RD M.A.C.T,KENDRAPARA(Kendrapara Mac/0000051/2022
173	D-MACA/12167/2024 MACA/254/2024	CHHABIL TARAI VS BASUDEV BEHERA	KAPIL CHARAN NAYAK VS	// 3RD M.A.C.T,KENDRAPARA(Kendrapara Mac/0000049/2022
174	D-MACA/14353/2024 MACA/255/2024	SUBASH BEHERA VS PRASANTA KUMAR PRADHAN	PRADEEP KUMAR MISHRA VS	// 7TH M.A.C.T.,BHUBANESWAR(Khordha Mac/0000163/2016
175	D-MACA/14357/2024 MACA/256/2024	NARAYAN PADHI VS PRAVAT KUMAR UPADHYAYA	PRADEEP KUMAR MISHRA VS	// III M.A.C.T.,BHUBANESWAR(Khordha ) Mac/0000197/2010
176	D-MACA/14374/2024 MACA/257/2024	PNIKINA SAHOO @ PRUSTY VS PURNA CHANDRA NAYAK	PRADEEP KUMAR MISHRA VS	// III M.A.C.T.,BHUBANESWAR(Khordha ) Mac/0000286/2017
177	D-MACA/14366/2024 MACA/258/2024	BAIKUNTHA MAHAPATRA VS LIPAK KUMAR SAHOO	PRADEEP KUMAR MISHRA VS	// III M.A.C.T.,BHUBANESWAR(Khordha ) Mac/0000144/2019
178	D-MACA/14372/2024 MACA/259/2024	ADEITYA PRASAD SWAIN VS ANANDA KUMAR SAHOO	PRADEEP KUMAR MISHRA VS	// III M.A.C.T.,BHUBANESWAR(Khordha ) Mac/0000187/2010
179	D-MACA/7093/2024 MACA/260/2024	D.M.,M/S. NATIONAL INSURANCE COMPANY LTD. VS ARYAN KUMAR PRAJAPATI	PRAKASH KUMAR MOHANTY VS	// 3RD.M.A.C.T.,ROURKELA(Sundargarh) Mac/0000226/2018
180	D-MACA/13838/2024 MACA/261/2024	M/S. BAJAJ ALLIANZ GENERAL INSURANCE CO. L.T.D. VS KARABI BEHERA	ANUPAM DASH VS	// IV MACT,PURI(Puri) MACT/0000115/2008
181	D-MACA/13847/2024 MACA/262/2024	M/S. BAJAJ ALLIANZ G.I.CO. LTD. VS JAYANTI JENA	ANUPAM DASH VS	// IV MACT,PURI(Puri) MACT/0000114/2008



## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :09/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-MACA/14364/2024 MACA/263/2024	PRADEEP KUMAR MOHANTY VS LOKNATH DASH	PRADEEP KUMAR MISHRA VS	// 7TH M.A.C.T.,BHUBANESWAR(Khordha Mac/0003408/2014
183	D-MATA/6205/2024 MATA/114/2024	RAJENDRA BEHERA VS MEENARANI SAHOO	PRASANTA KUMAR NANDA VS	// JUDGE FAMILY COURT,PURI(Puri) CP/0000006/2023
184	D-RPFAM/14090/2024 RPFAM/84/2024	YENNU (MADAKA) PADMINI VS YENNU SRIDHAR @ ANANDA RAJ	GOPINATH MISHRA VS	// JUDGE FAMILY COURT,RAYAGADA(Ra Crp/0000043/2023
185	D-RPFAM/12385/2024 RPFAM/85/2024	SEPHALI BOSE VS SRINIBASH MOHANTY	TAPASWINI SINHA VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur Crp/0000125/2022
186	D-RPFAM/14737/2024 RPFAM/86/2024	TUTU PRADHAN VS AMIT KUMAR PRADHAN	SAMARENDRA MOHANTY VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur Crp/0000087/2018
187	D-RSA/11997/2024 RSA/83/2024	RABINARAYAN SAHOO VS KISHORE SWAIN	SACHIDANANDA SAHOO VS	// DIST.& SESSIONS JUDGE,JAJPUR(Jajapur RFA/0000060/2016
188	D-RSA/14588/2024 RSA/84/2024	KAMALESH KUMAR AGRAWALLA VS STATE OF ODISHA	DWARIKA PRASAD MOHANTY VS	// 3RD ADDL DISTRICT JUDGE, BALASOR RFA/0000118/2014
189	D-TRP(C)/14782/2024 TRP(C)/85/2024	RASHMITA NAYAK VS SHREEKANTA SENDHA	DILLIP KUMAR PATTANAYAK VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur CP/0000394/2023
190	D-TRP(C)/12848/2024 TRP(C)/86/2024	BIJAYLAXMI SAHOO@KUNDU VS DAMODAR KUNDU	PIYUSH KUMAR MISHRA VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur CP/0000406/2023
191	D-TRPCRL/10259/2024 TRPCRL/30/2024	DILLIP KUMAR PATNAIK VS HIMANI MOHAPATRA	GOUTAM KUMAR ACHARYA (SR.ADV) VS	//0 S.D.J.M.,PANPOSH(Sundargarh) MISCA/0000087/2024
192	D-WA/15473/2024 WA/581/2024	STATE OF ODISHA VS ROJALINA	DEBASIS MOHAPATRA,A.S.C VS	// ( //
193	D-WA/15371/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :09/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WA/582/2024	VS SANKARSAN SAHU	VS	0 //
194	D-WA/14258/2024 WA/583/2024	STATE OF ODISHA VS GOURANGA PARIDA	BIPLAB MOHANTY,A.G.A VS	// 0 //
195	D-WA/13008/2024 WA/584/2024	STATE OF ODISHA VS MADAN MOHAN NAYAK	DEBASIS MOHAPATRA, A.S.C. VS	// 0 //
196	D-WA/14287/2024 WA/585/2024	STATE OF ODISHA VS BANSIDHAR DASH	DEBASIS MOHAPATRA,A.S.C VS	// 0 //
197	D-WA/15261/2024 WA/586/2024	STATE OF ODISHA VS DINABANDHU NAYAK	BIPLAB MOHANTY,A.G.A VS	// 0 //
198	D-WA/14845/2024 WA/587/2024	DR. ARCHANA KANUNGO VS STATE OF ODISHA	VS	// 0 //
199	D-WA/14122/2024 WA/588/2024	STATE OF ODISHA VS MANASI MISHRA	BIPLAB MOHANTY,A.G.A VS	// 0 //
200	D-WA/15504/2024 WA/589/2024	STATE OF ODISHA VS BIDYUT KALYANI CHOUDHURY	BIPLAB MOHANTY,A.G.A VS	// 0 //
201	D-WA/15492/2024 WA/590/2024	STATE OF ODISHA VS BIDESHI MEHER	DEBASIS MOHAPATRA, A.S.C. VS	// 0 //
202	D-WA/13007/2024 WA/591/2024	STATE OF ODISHA VS HEMANTA KUMAR BARIK	DEBASIS MOHAPATRA,A.S.C VS	// 0 //
203	D-WA/14313/2024 WA/592/2024	STATE OF ODISHA VS RAMESH CHANDRA PATI	BIPLAB MOHANTY, A.G.A. VS	// 0 //
204	D-WA/14323/2024 WA/593/2024	STATE OF ODISHA VS	SANGRAM JENA,A.G.A VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :09/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WA/15527/2024 WA/594/2024	BHUDAYA PANI STATE OF ODISHA VS PRAHALLAD OJHA	BIPLAB MOHANTY,A.G.A VS	// // 0 //
206	D-WA/15329/2024 WA/595/2024	STATE OF ODISHA VS SANJAYA KUMAR SUKLA	BIPLAB MOHANTY,A.G.A VS	// 0 //
207	D-WA/15357/2024 WA/596/2024	STATE OF ODISHA VS BILASINI RATH	DEBASIS MOHAPATRA,A.S.C VS	// 0 //
208	D-WA/14332/2024 WA/597/2024	STATE OF ODISHA VS ANIL PADHY	LALATENDU SAMANTARAY, A.G.A. VS	// 0 //
209	D-WA/13523/2024 WA/598/2024	STATE OF ODISHA VS DEBARAJ MISHRA	BIPLAB MOHANTY, A.G.A. VS	// 0 //
210	D-WA/14324/2024 WA/599/2024	STATE OF ODISHA VS SURENDRA KUMAR GAHAN	DEBASIS MOHAPATRA, A.S.C. VS	// 0 //
211	D-WA/11559/2024 WA/600/2024	STATE OF ODISHA VS KHIRABDHI JUAD	H.M.DHAL, A.G.A. VS	// 0 //
212	D-WA/12912/2024 WA/601/2024	STATE OF ODISHA VS DEBARAJ SAHOO	DEBASIS MOHAPATRA, A.S.C. VS	// 0 //
213	D-WA/13150/2024 WA/602/2024	STATE OF ODISHA VS PRAMOD KUMAR DASH	SANGRAM JENA,A.G.A VS	// 0 //
214	D-WA/12997/2024 WA/603/2024	STATE OF ODISHA VS GOURI SANKAR MISHRA	DEBASIS MOHAPATRA,A.S.C VS	// 0 //
215	D-WA/14310/2024 WA/604/2024	STATE OF ODISHA VS S.K. IMDAD ALLI	DEBASIS MOHAPATRA,A.S.C VS	// 0 //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :09/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WA/2961/2024 WA/605/2024	BIJAYA KUMAR DAS VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// 0 //
217	D-WA/3159/2024 WA/606/2024	BANABIHARI RATH VS STATE OF ODISHA	PRAMOD KUMAR NAYAK VS	// 0 //
218	D-WA/8380/2024 WA/607/2024	PRUTHIVI RAJ CHOUDHURY VS STATE OF ODISHA	MADAN MOHAN SWAIN VS	// 0 //
219	D-WP(C)/13253/2024 WP(C)/8694/2024	GOURA CHANDRA PATTANAYAK VS C.E.O., TATA POWER CENTRAL ODISHA, BBSR	MANAS RANJAN DHAL VS	// 0 //
220	D-WP(C)/15380/2024 WP(C)/8695/2024	SAMILATA PRADHAN VS STATE OF ODISHA	AMITAV DAS VS	// 0 //
221	D-WP(C)/14835/2024 WP(C)/8696/2024	PRASANTA KUMAR BISWAL VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
222	D-WP(C)/14925/2024 WP(C)/8697/2024	S.GEETANJALI PATRO VS STATE OF ODISHA	SUBASH CHANDRA ACHARYA VS	// 0 //
223	D-WP(C)/13801/2024 WP(C)/8698/2024	BALMIKI DASH VS STATE OF ODISHA	SATYABRATA SATAPATHY VS	// 0 //
224	D-WP(C)/7310/2024 WP(C)/8699/2024	BISWABASU SETH VS STATE OF ODISHA	BHOJARAJ SETH VS	// 0 //
225	D-WP(C)/14834/2024 WP(C)/8700/2024	MITHUN PUROHIT VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
226	D-WP(C)/15721/2024 WP(C)/8701/2024	RAJA RAMAN MUDULI VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
227	D-WP(C)/15695/2024	KISHORE CHANDRA PANIGRAHI	SHASHIBHUSAN BISWAL	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :09/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/8702/2024	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/14742/2024 WP(C)/8703/2024	ANAMA CHARAN MOHANTY VS STATE OF ODISHA	SARAT CHANDRA MEKAP VS	// 0 //
229	D-WP(C)/14088/2024 WP(C)/8704/2024	BHUBANESWAR NAYAK VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	// 0 //
230	D-WP(C)/15693/2024 WP(C)/8705/2024	SUMANT KUMAR SAHOO VS STATE OF ODISHA	SHASHIBHUSAN BISWAL, S.RAI VS	// 0 //
231	D-WP(C)/15710/2024 WP(C)/8706/2024	HEMA DAL @ BHOI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
232	D-WP(C)/15834/2024 WP(C)/8707/2024	PARESH KUMAR PANDA VS UNION OF INDIA	SUKANTA KUMAR DALAI VS	// 0 //
233	D-WP(C)/13876/2024 WP(C)/8708/2024	SURENDRA KUMAR PRUSETH VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
234	D-WP(C)/13435/2024 WP(C)/8709/2024	RABINDRA KUMAR ROUT VS STATE OF ODISHA	SRINIBASH SATAPATHY VS	// 0 //
235	D-WP(C)/14341/2024 WP(C)/8710/2024	THE ASSISTANT COMMISSIONER, KENDRIYA VIDYALAYA SANGATHAN, REGIONAL OFFICE, BBSR VS MANOJ KUMAR PATTANAİK	SRINIBASH SATAPATHY VS	// 0 //
236	D-WP(C)/15542/2024 WP(C)/8711/2024	KTL LOGISTICS AND SRVICES PVT. LTD., VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //
237	D-WP(C)/14116/2024 WP(C)/8712/2024	MANORANJAN MOHANTY VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //
238	D-WP(C)/15712/2024 WP(C)/8713/2024	GANESH SETHI VS	BIJAYA KUMAR BEHERA 1 VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :09/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/14850/2024 WP(C)/8714/2024	STATE OF ODISHA MADHUSUDAN DAS VS	MANAS KUMAR SWAIN VS	// // 0
240	D-WP(C)/13842/2024 WP(C)/8715/2024	STATE OF ODISHA MANORANJAN MOHANTY VS	TUSAR KUMAR MISHRA VS	// // 0
241	D-WP(C)/15718/2024 WP(C)/8716/2024	STATE OF ODISHA M/S SWASTIK INFRA SERVICES PVT. LTD, CUTTACK VS	SITANSU MOHAN SINGH VS	// // 0
242	D-WP(C)/15714/2024 WP(C)/8717/2024	STATE OF ODISHA M/S SWASTIK STEVEDORES PVT. LTD, JAGATSINGHPUR VS	SITANSU MOHAN SINGH VS	// // 0
243	D-WP(C)/15716/2024 WP(C)/8718/2024	STATE OF ODISHA M/S SWASTIK INFRA SERVICES PVT. LTD., JAGATSINGHPUR VS	SITANSU MOHAN SINGH VS	// // 0
244	D-WP(C)/15150/2024 WP(C)/8719/2024	STATE OF ODISHA PRANATI MOHANTY VS	ANAM CHARAN PANDA VS	// // 0
245	D-WP(C)/14791/2024 WP(C)/8720/2024	STATE OF ODISHA TRILOCHAN ROUT VS	SAROJ KUMAR SWAIN VS	// // 0
246	D-WP(C)/15723/2024 WP(C)/8721/2024	STATE OF ODISHA PARSHURAM GIRI VS	SITANSU MOHAN SINGH VS	// // 0
247	D-WP(C)/14418/2024 WP(C)/8722/2024	STATE OF ODISHA BENUDHAR BEURA VS	UMAKANT SAHOO VS	// // 0
248	D-WP(C)/14423/2024 WP(C)/8723/2024	STATE OF ODISHA SARAT CHANDRA SWAIN VS	UMAKANT SAHOO VS	// // 0
249	D-WP(C)/14428/2024 WP(C)/8724/2024	STATE OF ODISHA SAROJINI NAYAK VS	UMAKANT SAHOO VS	// // 0
		STATE OF ODISHA		//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :09/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/15421/2024 WP(C)/8725/2024	SHIBANI MAHANTA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
251	D-WP(C)/14688/2024 WP(C)/8726/2024	FAKIRMOHAN EDUCATIONAL AND CHARITABLE TRUST, BALASORE VS CENTRAL BOARD OF DIRECT TAXES, DEPT. OF REVENUE, NEW DELHI	PRANAYA KUMAR MISHRA VS	// 0 //
252	D-WP(C)/11984/2024 WP(C)/8727/2024	MANAGING COMMITTEE OF GRAM PANCHAYAT HIGH SCHOOL, TENDABADI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
253	D-WP(C)/1947/2024 WP(C)/8728/2024	SOBHASINI DASH VS STATE OF ODISHA	KISHORE CHANDRA SATAPATHY VS	// 0 //
254	D-WP(C)/15109/2024 WP(C)/8729/2024	NILACHAL EDUCATIONAL TRUST, KHURDA VS CENTRAL BOARD OF DIRECT TAXES, NEW DELHI	PRANAYA KUMAR MISHRA VS	// 0 //
255	D-WP(C)/10815/2024 WP(C)/8730/2024	ATULYA KUMAR DIP VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
256	D-WP(C)/10138/2024 WP(C)/8731/2024	MANOJ KUMAR DASH VS STATE BANK OF INDIA, BBSR	SRIKANTA PANDA VS	// 0 //
257	D-WP(C)/5661/2024 WP(C)/8732/2024	MAMATA NAIK VS COLLECTOR, ANGUL	JYOTIRMAYA SAHOO VS	// 0 //
258	D-WP(C)/13416/2024 WP(C)/8733/2024	GOURAMOHAN SAHU VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
259	D-WP(C)/14241/2024 WP(C)/8734/2024	SATYANARAYAN SAHU VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
260	D-WP(C)/15948/2024 WP(C)/8735/2024	M/S BAJRANG POWER CONTRUCTION, BBSR VS REGULATED MARKET COMMITTEE, KENDRAPARA	OMKAR PANDA VS	// 0 //
261	D-WP(C)/15946/2024	M/S.BAJRANG POWER CONSTRUCTION, BBSR	OMKAR PANDA	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :09/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/8736/2024	VS REGULATED MARKET COMMITTEE, KENDRAPARA	VS	0 //
262	D-WP(C)/14064/2024 WP(C)/8737/2024	M/S. FORTUNE GROUP, BHADRAK VS UNION OF INDIA	ANUP NARAYAN MOHANTY VS	// 0 //
263	D-WP(C)/13445/2024 WP(C)/8738/2024	DR.ANUSUYA DASH VS COMMISSIONER, REGIONAL EPF ORAGANIZATION, BBSR	SUSANTA KUMAR MISHRA VS	// 0 //
264	D-WP(C)/15318/2024 WP(C)/8739/2024	SAKET AGRAWAL VS THE CT AND GST OFFICER, SAMBALPUR	BHABANI PRASAD MOHANTY VS	// 0 //
265	D-WP(C)/15496/2024 WP(C)/8740/2024	PRADEEP KUMAR CHAND VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
266	D-WP(C)/13595/2024 WP(C)/8741/2024	ASSESSING OFFICER CUM EXECUTIVE ENGINEER, TPNODL, JAJPUR VS APPELLATE AUTHORITY-C-SUPERINTENDING ENGINEER-CUM-DY. JAJPUR	PRASANTA KUMAR TRIPATHY VS	// 0 //
267	D-WP(C)/13587/2024 WP(C)/8742/2024	DUSMANTA KUMAR DAS VS THE THASILDAR, KENDRAPARA	SUBASH CHANDRA ROUT VS	// 0 //
268	D-WP(C)/15310/2024 WP(C)/8743/2024	SAKET AGRAWAL VS THE ADDL. CT AND GST OFFICER, SAMBALPUR	BHABANI PRASAD MOHANTY VS	// 0 //
269	D-WP(C)/15741/2024 WP(C)/8744/2024	BIJAY KUMAR NANDA VS THE COLLECTOR-CUM-DPC, MGNREGA, MAYURBHANJA	SARATHI JYOTI MOHANTY VS	// 0 //
270	D-WP(C)/15309/2024 WP(C)/8745/2024	MINA AGRAWAL VS THE ADDL. CT AND GST OFFICER, SAMBALPUR	BHABANI PRASAD MOHANTY VS	// 0 //
271	D-WP(C)/15498/2024 WP(C)/8746/2024	PRATYUSA KUMAR DAS VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
272	D-WP(C)/15307/2024 WP(C)/8747/2024	MINA AGRAWAL VS	BHABANI PRASAD MOHANTY VS	// 0



## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :09/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/15282/2024 WP(C)/8748/2024	THE ADDL. CT AND GST OFFICER, SAMBALPUR PRABINO KUMAR PATRO VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// // 0 //
274	D-WP(C)/15313/2024 WP(C)/8749/2024	SAKET AGRAWAL VS THE ADDL. CT AND GST OFFICER, SAMBALPUR	BHABANI PRASAD MOHANTY VS	// 0 //
275	D-WP(C)/15495/2024 WP(C)/8750/2024	GEET ROSALYN VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
276	D-WP(C)/15074/2024 WP(C)/8751/2024	CHHABINDRA KHUNTIA VS STATE OF ODISHA	ABINASH NAYAK VS	// 0 //
277	D-WP(C)/14074/2024 WP(C)/8752/2024	M/S. FORTUNE GROUP, BHADRAK VS UNION OF INDIA	ANUP NARAYAN MOHANTY VS	// 0 //
278	D-WP(C)/15145/2024 WP(C)/8753/2024	GANDHI COLLEGE OF NURSING, GANJAM VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
279	D-WP(C)/15280/2024 WP(C)/8754/2024	MILU BARAL VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
280	D-WP(C)/15777/2024 WP(C)/8755/2024	TADASHA PRIYADARSHINI NAYAK VS MD, ODISHA STATE CIVIL SUPPLY CORPORATION LTD. BBSR	LAXMAN PRADHAN VS	// 0 //
281	D-WP(C)/15146/2024 WP(C)/8756/2024	JYOTSNARANI MOHARANA VS STATE OF ODISHA	SATYABRATA JENA VS	// 0 //
282	D-WP(C)/14113/2024 WP(C)/8757/2024	PRADYUMNA SAGAR SAHOO VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	// 0 //
283	D-WP(C)/15787/2024 WP(C)/8758/2024	MAMATA MAYEE SAHOO VS STATE OF ODISHA	SUJIT KUMAR ACHARYA VS	// 0 //

**ORISSA HIGH COURT**

**CASES REGISTERED REPORT AS ON :09/04/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/15157/2024 WP(C)/8759/2024	CHANDRAKANTA SAMANTA VS STATE OF ODISHA	SATYABRATA JENA VS	// 0 //
285	D-WP(C)/15153/2024 WP(C)/8760/2024	DILLIP KUMAR MOHAPATRA VS STATE OF ODISHA	SATYABRATA JENA VS	// 0 //
286	D-WP(C)/14370/2024 WP(C)/8761/2024	JABIR ALI KHAN VS STATE OF ODISHA	RABINARAYAN NAYAK VS	// 0 //
287	D-WP(C)/15791/2024 WP(C)/8762/2024	URMILA BEHERA VS STATE OF ODISHA	RAMESH CHANDRA OJHA VS	// 0 //
288	D-WP(C)/15349/2024 WP(C)/8763/2024	NARAYAN SAHOO VS STATE OF ODISHA	KIRAN ROUT VS	// 0 //
289	D-WP(C)/15151/2024 WP(C)/8764/2024	SIBANEE SATAPATHY VS STATE OF ODISHA	SATYABRATA JENA VS	// 0 //
290	D-WP(C)/15762/2024 WP(C)/8765/2024	TAPAN KUMAR CHAKRA VS STATE OF ODISHA	BISHNU BRATA SINGH VS	// 0 //
291	D-WP(C)/12405/2024 WP(C)/8766/2024	DEEPAK MALLICK VS COLLECTOR CUM D.M.KENDRAPADA	SUBASH CHANDRA ACHARYA VS	// 0 //
292	D-WP(C)/13685/2024 WP(C)/8767/2024	RUDAN PRADHAN VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //
293	D-WP(C)/15790/2024 WP(C)/8768/2024	LALIT MOHAN GADATYA VS STATE OF ODISHA	BIKRAM PRATAP DAS VS	// 0 //
294	D-WP(C)/11872/2024 WP(C)/8769/2024	KALAPATARU BRAHMA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
295	D-WP(C)/14999/2024	BADU NIJOG SAMITI, KHURDA	AMRITA MISHRA	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :09/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/8770/2024	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/14833/2024 WP(C)/8771/2024	BHIMSEN PRADHAN VS ACCOUNTANT GENERAL, BBSR	RANJIT MOHANTY VS	// 0 //
297	D-WP(C)/11311/2024 WP(C)/8772/2024	SARAT CHANDRA MISHRA VS STATE OF ODISHA	NRUSINGHA CHARAN MOHARANA VS	// 0 //
298	D-WP(C)/9221/2024 WP(C)/8773/2024	SUSAMA NAIK VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
299	D-WP(C)/12939/2024 WP(C)/8774/2024	SHADAB IQBAL BAIG VS UNION OF INDIA	AMIYA KUMAR MOHANTY VS	// 0 //
300	D-WP(C)/16029/2024 WP(C)/8775/2024	M/S. VIZAG FILTERS PVT. LTD. VISHAKAPATNAM VS GOVT. E MARKETPLACE NEW DELHI	SARADA PRASANNA SARANGI VS	// 0 //
301	D-WP(C)/11397/2024 WP(C)/8776/2024	NRUSINGHA CHARAN BEHERA VS STATE OF ODISHA	BIDYADHAR MANSING VS	// 0 //
302	D-WP(C)/15783/2024 WP(C)/8777/2024	DR. AKASH KUMAR AGARAWAL VS IPSITA MISHRA	KOUSIK ANANDA GURU VS	// 0 //
303	D-WP(C)/14297/2024 WP(C)/8778/2024	REEMSHA ZUBIYA ASIF VS VICE-CHANCELLOR, MADHUSUDAN LAW UNIVERSITY	DHANOJ KUMAR SAHOO VS	// 0 //
304	D-WP(C)/14957/2024 WP(C)/8779/2024	LOHIT KUMAR PRADHAN VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
305	D-WP(C)/16033/2024 WP(C)/8780/2024	SUKANTI GOUD VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
306	D-WP(C)/15323/2024 WP(C)/8781/2024	DIPTIMAYEE PANDA VS	ANIL KUMAR DAS VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :09/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-WP(C)/14142/2024 WP(C)/8782/2024	STATE OF ODISHA CHANDRAMANI MOHANTY VS ODISHA STATE AGRICULTURAL MARKETING BOARD	SAMEER KUMAR DAS VS	// // 0 //
308	D-WP(C)/16036/2024 WP(C)/8783/2024	DUTIA SAHU VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
309	D-WP(C)/15325/2024 WP(C)/8784/2024	BIBHUTI BHUSAN GARANAYAK VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
310	D-WP(C)/15618/2024 WP(C)/8785/2024	AMARNATH SUPAKAR VS COLLECTOR AND D.M., SAMBALPUR	PRASANNA KUMAR MISHRA VS	// 0 //
311	D-WP(C)/16030/2024 WP(C)/8786/2024	PANCHANAN MISHRA VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
312	D-WP(C)/16031/2024 WP(C)/8787/2024	BINOD BIHARI JOSHI VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
313	D-WP(C)/15560/2024 WP(C)/8788/2024	ARIHANT JUNIOR COLLEGE, GANJAM VS VARTHANA FINANCE PRIVEAT LTD., BANGALORE	KOUSIK ANANDA GURU VS	// 0 //
314	D-WP(C)/15962/2024 WP(C)/8789/2024	HAREN PALA VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //
315	D-WP(C)/15960/2024 WP(C)/8790/2024	BIMBADHAR CHOUDHURY VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //
316	D-WP(C)/15443/2024 WP(C)/8791/2024	NARENDRA PARASET VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
317	D-WP(C)/15753/2024 WP(C)/8792/2024	DR. SHELLY PATANAIAK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :09/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-WP(C)/15528/2024 WP(C)/8793/2024	ASHOK KUMAR JENA VS DY. DIRECTORATE GENERAL, DEFENCE SECURITY CORE, NEW DELHI	CHITTA RANJAN PATNAIK VS	// 0 //
319	D-WP(C)/15875/2024 WP(C)/8794/2024	DEYYALA SANDESWAR RAO VS ORISSA HYDRO POWER CORPORATION, BBSR	BANAMALI SAHOO VS	// 0 //
320	D-WP(C)/15119/2024 WP(C)/8795/2024	JAYANTI MOHARANA VS BRANCH MANAGER, BAJAJ ALLIANZ LIFE INSURANCE COMPANY LTD. JAGATSIKHPUR	SAILAZA NANDAN DAS VS	// 0 //
321	D-WP(C)/13520/2024 WP(C)/8796/2024	BASANTI SASMAL VS THE CHAIRMAN, UTKAL GRAMEEN BANK, BOLANGIR	NARENDRA PRASAD RATH VS	// 0 //
322	D-WP(C)/15735/2024 WP(C)/8797/2024	SANJAY KUMAR DAS VS STATE OF ODISHA	SUBHADUTTA ROUTHAY VS	// 0 //
323	D-WP(C)/15606/2024 WP(C)/8798/2024	ER.BISWAJIT SAMANTARAY VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
324	D-WP(C)/15719/2024 WP(C)/8799/2024	TANA MURMU VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
325	D-WP(C)/14480/2024 WP(C)/8800/2024	BIRENDRA HOTELS AND BANQUETS PVT LTD. BBSR VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
326	D-WP(C)/13213/2024 WP(C)/8801/2024	SOUMYA RANJAN SAHOO VS STATE OF ODISHA	PRATAP KUMAR BEHERA VS	// 0 //
327	D-WP(C)/13543/2024 WP(C)/8802/2024	BOSS NIRMAN SHRAMIK SANGHA, CUTTACK VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
328	D-WP(C)/15785/2024 WP(C)/8803/2024	DR. DEBASIS MISHRA @ DEBASHISH MISHRA VS STATE OF ODISHA	SOUBHAGYA SUNDAR DAS VS	// 0 //
329	D-WP(C)/16088/2024	ANURAKTA JENA	SOURAV DAS	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :09/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/8804/2024	VS	VS	0
		STATE OF ODISHA	M/S/ LAXMIDHAR ROUT, S.K.KAR	//
330	D-WP(C)/14098/2024	NISTHA CHANDRA NAYAK	BEDA PRAKASH PANDA	//
	WP(C)/8805/2024	VS	VS	0
		STATE OF ODISHA		//
331	D-WP(C)/12316/2024	SASHIBHUSAN DEHURY	ER.DEBASHISHA HOTA	//
	WP(C)/8806/2024	VS	VS	0
		UNION OF INDIA		//
332	D-WP(C)/15932/2024	MAHENDRA KUMAR BEHERA	JAGYASENI BHUYAN	//
	WP(C)/8807/2024	VS	VS	0
		STATE OF ODISHA		//
333	D-WP(C)/11600/2024	BASUDEV BHATTA	BIBHUTI BHUSAN CHOUDHURY	//
	WP(C)/8808/2024	VS	VS	0
		STATE OF ODISHA		//
334	D-WP(C)/14301/2024	SUDARSHAN MISHRA	PRAFULLA KUMAR KAR	//
	WP(C)/8809/2024	VS	VS	0
		STATE OF ODISHA		//
335	D-WP(C)/13017/2024	QAMAR SULTANA	SUBASH CHANDRA ACHARYA	//
	WP(C)/8810/2024	VS	VS	0
		STATE OF ODISHA		//
336	D-WP(C)/13422/2024	BABAJI NAIK	SURENDRA KUMAR SAHOO	//
	WP(C)/8811/2024	VS	VS	0
		STATE OF ODISHA		//
337	D-WP(C)/13508/2024	MADHURI MISHRA	SOUBHAGYA SUNDAR DAS	//
	WP(C)/8812/2024	VS	VS	0
		STATE OF ODISHA		//
338	D-WP(C)/14340/2024	MANJULATA JANI	DEEPANKAR PANIGRAHY	//
	WP(C)/8813/2024	VS	VS	0
		STATE OF ODISHA		//
339	D-WP(C)/8759/2024	CHINTADU HARINATH	JITENDRA KUMAR LENKA	//
	WP(C)/8814/2024	VS	VS	0
		STATE OF ODISHA		//
340	D-WP(C)/13319/2024	DHANESWAR PATRA	MANASH RANJAN NAYAK	//
	WP(C)/8815/2024	VS	VS	0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :09/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-WP(C)/14356/2024 WP(C)/8816/2024	SUB COLLECTOR, BBSR,KHURDA PRASANA KUMAR RAO VS STATE OF ODISHA	MANAS PATI VS	// // 0 //
342	D-WP(C)/15171/2024 WP(C)/8817/2024	DR. SHYAMA SUNDAR DAS VS STATE OF ODISHA	GOPAL SINHA VS	// 0 //
343	D-WP(C)/14234/2024 WP(C)/8818/2024	PRANAKRUSHNA PARIDA VS STATE OF ODISHA	SATYABRATA MOHANTY VS	// 0 //
344	D-WP(C)/13524/2024 WP(C)/8819/2024	CHOUDHRY LAKSHMI SUBUDHI VS ODISHA STATE FINANCIAL CORPORATION, CUTTACK	ALOK KUMAR MOHAPATRA VS	// 0 //
345	D-WP(C)/15878/2024 WP(C)/8820/2024	SURATH KUMAR MALLICK VS STATE OF ODISHA	BIGHNARAJ RATH VS	// 0 //
346	D-WP(C)/14161/2024 WP(C)/8821/2024	MANASH RANJAN SAHU VS STATE OF ODISHA	BHOJARAJ SETH VS	// 0 //
347	D-WP(C)/16119/2024 WP(C)/8822/2024	M/S JINDAL INDIA THERMAL POWER LTD., ANGUL VS STATE OF ODISHA	SATYAJIT MOHANTY VS	// 0 //
348	D-WP(C)/14048/2024 WP(C)/8823/2024	AJODHYA BARIK VS STATE OF ODISHA	PRITAM KUMAR MOHANTY VS	// 0 //
349	D-WP(C)/14145/2024 WP(C)/8824/2024	ABDUL QADIR KHAN VS STATE OF ODISHA	AFRAAZ SUHAIL VS	// 0 //
350	D-WP(C)/14031/2024 WP(C)/8825/2024	GANESH CHANDRA MAHARAJ VS STATE OF ODISHA	SATYA RANJAN MULIA VS	// 0 //
351	D-WP(C)/13576/2024 WP(C)/8826/2024	KRUSHNA CHANDRA BEHERA VS STATE OF ODISHA	DILLIP KUMAR SAHU VS	// 0 //

**ORISSA HIGH COURT**

**CASES REGISTERED REPORT AS ON :09/04/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
352	D-WP(C)/13863/2024 WP(C)/8827/2024	JAGABANDHU SAHU VS STATE OF ORISSA	ARUN KUMAR PATRA VS	// () //
353	D-WP(C)/14019/2024 WP(C)/8828/2024	CHINTADU PREMANATH VS THE ADDL. COMMISSIONER OF SETTLEMENT AND CONSOLIDATION, GANJAM	ASHOK DAS VS	// () //
354	D-WP(C)/15992/2024 WP(C)/8829/2024	JOGENDRANATH JENA VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// () //
355	D-WPCRL/9876/2024 WPCRL/32/2024	GANDHI MOHANTA VS STATE OF ODISHA	SUJIT KUMAR DAS VS	//0 () //
356	D-ABLAPL/7853/2024 ABLAPL/3614/2024	SNEHASISH SWAIN VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	AIRPORT /58 /2024 () //
357	D-ABLAPL/8680/2024 ABLAPL/3615/2024	PABITRA BHOI @ PABITRA KUMAR BHOI VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	PAHALA /106 /2024 () //
358	D-ABLAPL/9331/2024 ABLAPL/3616/2024	RAJU PRASAD SAHU VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	BADMAL /80 /2024 () //
359	D-ABLAPL/8203/2024 ABLAPL/3617/2024	KANDARPA SAHOO VS STATE OF ODISHA	DEBENDRA KUMAR DHAR VS	PARJANG /109 /2024 () //
360	D-ABLAPL/9109/2024 ABLAPL/3618/2024	RASMITA PATRA VS STATE OF ODISHA	BIJAY JENA VS	LINGARAJ P.S. /45 /2024 () //
361	D-ABLAPL/9444/2024 ABLAPL/3619/2024	TAPAN KUMAR SWAIN @ TAPAN SWAIN VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	MAHAKALPARA /60 /2024 () //
362	D-ABLAPL/9502/2024 ABLAPL/3620/2024	BISHMAYA KUMAR BEHERA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY VS	AUL /194 /2024 () //
363	D-ABLAPL/9526/2024	HARISH CHANDRA GIRI	DIBYAJYOTI SAHOO	SINGLA /48 /2024



## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :09/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/3621/2024	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/9447/2024 ABLAPL/3622/2024	SUSANTA BEHERA VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /210 /2024 () //
365	D-ABLAPL/10159/2024 ABLAPL/3623/2024	SANTANU PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /269 /2024 () //
366	D-ABLAPL/9708/2024 ABLAPL/3624/2024	LAXMIDHAR MARTHA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	TANGI (KHURDA) /174 /2024 () //
367	D-ABLAPL/9724/2024 ABLAPL/3625/2024	ABHIMANYU BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA SADAR /70 /2024 () //
368	D-ABLAPL/10160/2024 ABLAPL/3626/2024	KUBERA CHARAN SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BUGUDA /109 /2024 () //
369	D-ABLAPL/10161/2024 ABLAPL/3627/2024	LILABAI GOND VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAIGHAR /85 /2024 () //
370	D-ABLAPL/9784/2024 ABLAPL/3628/2024	SIPA BEHERA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	PARJANG /160 /2024 () //
371	D-ABLAPL/10180/2024 ABLAPL/3629/2024	MANORANJAN SETHI VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	BALASORE SADAR /110 /2024 () //
372	D-ABLAPL/9797/2024 ABLAPL/3630/2024	BINOD MARTHA @ BINANDA MARTHA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	TANGI (KHURDA) /174 /2024 () //
373	D-ABLAPL/10181/2024 ABLAPL/3631/2024	SARAT CHANDRA ROUT VS STATE OF ODISHA	CHIRANJIB ROUT VS	BANARAPAL /110 /2024 () //
374	D-ABLAPL/9823/2024 ABLAPL/3632/2024	NIRANJAN DAS @ CHITTARANJAN DAS VS	PRADEEPTA KUMAR BEHERA VS	BAISINGA /104 /2024 ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :09/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
375	D-ABLAPL/10182/2024 ABLAPL/3633/2024	STATE OF ODISHA SANJAYA @ SANJIT BEHERA VS STATE OF ODISHA	CHIRANJIB ROUT VS	// COLLIERY /159 /2024 () //
376	D-ABLAPL/10195/2024 ABLAPL/3634/2024	SK. INDRISI @ SK. IDRISH VS STATE OF ODISHA	ARIJEET MISHRA VS	PANIKOILI /74 /2024 () //
377	D-ABLAPL/9826/2024 ABLAPL/3635/2024	STATE OF ODISHA KRUSHNA CHANDRA BEHERA VS	UDIT RANJAN JENA VS	NILGIRI /103 /2024 () //
378	D-ABLAPL/10196/2024 ABLAPL/3636/2024	STATE OF ODISHA BIJAYA KUMAR DALAI VS	ARIJEET MISHRA VS	PANIKOILI /107 /2024 () //
379	D-ABLAPL/10197/2024 ABLAPL/3637/2024	STATE OF ODISHA PURNA CHANDRA SETHI VS	SURESH KUMAR JENA VS	KUNDHEIGOLA /5 /2024 () //
380	D-ABLAPL/10203/2024 ABLAPL/3638/2024	STATE OF ODISHA SUNIL KUMAR HARPAL VS	ANIRUDHA DAS VS	SECTOR-7 /30 /2024 () //
381	D-ABLAPL/10206/2024 ABLAPL/3639/2024	STATE OF ODISHA RATNAKAR DIHUDI VS	SANTOSH KUMAR MAHANTY VS	TARASINGI /117 /2023 () //
382	D-ABLAPL/10208/2024 ABLAPL/3640/2024	STATE OF ODISHA SANTOSH NAHAK VS	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR /79 /2005 () //
383	D-ABLAPL/10209/2024 ABLAPL/3641/2024	STATE OF ODISHA DEBENDRA NAIK @ DEBENDRA KUMAR NAIK VS	UMAKANTA BARIK VS	DHARAMGARH /85 /2024 () //
384	D-ABLAPL/10213/2024 ABLAPL/3642/2024	STATE OF ODISHA RATNAKAR NAYAK VS	BICHITRA NARAYANA SATAPATHY VS	ABHAYACHANDPUR /141 /2021 () //
385	D-ABLAPL/9857/2024 ABLAPL/3643/2024	STATE OF ODISHA PANJEEB @ PANJEEBA MAJHI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	DORAGUDA PS /35 /2024 () //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :09/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
386	D-ABLAPL/10215/2024 ABLAPL/3644/2024	GAGAN PATRA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALASORE SADAR /18 /2024 () //
387	D-ABLAPL/10216/2024 ABLAPL/3645/2024	SUDARSAN JENA @ TAPU VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	SINGLA /55 /2024 () //
388	D-ABLAPL/9928/2024 ABLAPL/3646/2024	SANGRAM KAMILA VS STATE OF ODISHA	SURESH KUMAR JENA VS	BARIPADA TOWN /218 /2024 () //
389	D-ABLAPL/9980/2024 ABLAPL/3647/2024	KANHU CHARAN NAYAK VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	CDA-II /36 /2024 () //
390	D-ABLAPL/10217/2024 ABLAPL/3648/2024	BHARAT CHANDRA NAYAK VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	/ /0 J.M.F.C,TALCHER(Anugul ) 2(A)CC/0000014/2024
391	D-ABLAPL/10038/2024 ABLAPL/3649/2024	NIMAI CHARAN PAIKRAY@PALTASINGH VS STATE OF ODISHA	RAMAKANTA DAS VS	CHANDAKA P.S. /101 /2024 () //
392	D-ABLAPL/10124/2024 ABLAPL/3650/2024	MAHAMMAD ANISUR REHEMAN VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	JATNI P.S. /86 /2024 () //
393	D-ABLAPL/10126/2024 ABLAPL/3651/2024	DEBASISH TRIPATHY VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	INFOCITY PS /140 /2024 () //
394	D-ABLAPL/10128/2024 ABLAPL/3652/2024	RAMAKANTA MALIK VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	RAJKANIKA /528 /2023 () //
395	D-ABLAPL/10218/2024 ABLAPL/3653/2024	RAJ SEKHAR PANDA VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	BERHAMPUR TOWN /122 /2024 () //
396	D-ABLAPL/10225/2024 ABLAPL/3654/2024	SILU @ BHASKAR MAJHI VS STATE OF ODISHA	JNYANANANDA PANDA VS	FATEGARH /281 /2023 () //
397	D-ABLAPL/10131/2024	BINA BERIWAL	BIJAY BANARJEE	RENGALI (SAMBALPUR) /184 /2023

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :09/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/3655/2024	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/10226/2024 ABLAPL/3656/2024	PARTHASARATHI SUNANI VS STATE OF ODISHA	JNYANANANDA PANDA VS	BHAWANIPATNA SADAR /183 /2024 () //
399	D-ABLAPL/10157/2024 ABLAPL/3657/2024	NIRMAL DAS VS STATE OF ODISHA	USHARANI PATI VS	KHANTAPADA /92 /2020 () //
400	D-ABLAPL/10228/2024 ABLAPL/3658/2024	GOBINDA BAG VS STATE OF ODISHA	JNYANANANDA PANDA VS	KEGAON /259 /2023 () //
401	D-ABLAPL/10323/2024 ABLAPL/3659/2024	ABINASH BEHERA VS STATE OF ODISHA	SOUGAT DASH VS	UDALA /126 /2024 () //
402	D-ABLAPL/10265/2024 ABLAPL/3660/2024	MADHABI BHOI VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BASUDEVPUR /181 /2024 () //
403	D-ABLAPL/10329/2024 ABLAPL/3661/2024	JOGENDRA DAS VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	PIPLI /559 /2023 () //
404	D-ABLAPL/10266/2024 ABLAPL/3662/2024	SARAT MALIK @ SHARAT KUMAR MALIK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	MARINE CHUDAMANI /17 /2024 () //
405	D-ABLAPL/10332/2024 ABLAPL/3663/2024	MAHESWAR SWAIN @ BATUA VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	DELANGA /109 /2024 () //
406	D-ABLAPL/10267/2024 ABLAPL/3664/2024	JAYANTA KUMAR BISWAL @ JAYANTA BISWAL VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	MARINE KASIA /21 /2024 () //
407	D-ABLAPL/5543/2024 ABLAPL/3665/2024	GYAN ROUT@ GYANA RANJANA ROUT VS STATE OF ODISHA	CHITTA RANJAN DAS VS	ODAGAON /65 /2024 () //
408	D-ABLAPL/10284/2024 ABLAPL/3666/2024	KRISHNANANDA NAYAK @ SANU VS	SURENDRA KUMAR BISWAL VS	BARI /196 /2024 ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :09/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
409	D-ABLAPL/5771/2024 ABLAPL/3667/2024	STATE OF ODISHA RIYAZ MOHMMED VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	// CUTTACK SADAR /754 /2023 ()
410	D-ABLAPL/10294/2024 ABLAPL/3668/2024	RABINDRA KUMAR BARIK VS STATE OF ODISHA	SATYA NARAYAN MOHAPATRA VS	// PARADEEP LOCK /133 /2024 ()
411	D-ABLAPL/7726/2024 ABLAPL/3669/2024	TUKU @ TUKUNA NAYAK VS STATE OF ODISHA	AMIYA KUMAR MOHANTY (A) VS	// / /0 J.M.F.C.,NARASINGHPUR(Cuttack)
412	D-ABLAPL/10306/2024 ABLAPL/3670/2024	PRASANTA KUMAR GIRI VS STATE OF ODISHA	SK. KALIM UDDIN VS	2(A)CC/000032/2023 GOP /125 /2024 ()
413	D-ABLAPL/7728/2024 ABLAPL/3671/2024	PRATAP BEHERA VS STATE OF ODISHA	AMIYA KUMAR MOHANTY (A) VS	// / /0 J.M.F.C.,NARASINGHPUR(Cuttack)
414	D-ABLAPL/7729/2024 ABLAPL/3672/2024	PANCHU @ PANCHANAN BEHERA VS STATE OF ODISHA	AMIYA KUMAR MOHANTY (A) VS	2(A)CC/000073/2023 / /0 J.M.F.C.,NARASINGHPUR(Cuttack)
415	D-ABLAPL/8729/2024 ABLAPL/3673/2024	PAPU @ AMAR PRASAD MALATI VS STATE OF ODISHA	ROHIT RANJAN RAY VS	2(A)CC/000063/2023 GOP /259 /2023 ()
416	D-ABLAPL/8187/2024 ABLAPL/3674/2024	BANKU BIHARI @ BANKU JENA VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// DHAMNAGAR /164 /2019 J.M.F.C.,DHAMNAGAR(Bhadrak )
417	D-ABLAPL/8439/2024 ABLAPL/3675/2024	ASHOK KUMAR JENA VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	ICC/0000039/2023 KHUNTUNI /48 /2024 ()
418	D-ABLAPL/8591/2024 ABLAPL/3676/2024	PRASANTA SWAIN @ PRASANTA KUMAR SWAIN VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	// BIDANASI /52 /2024 ()